

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 167  
ANSWERED ON FRIDAY, THE 29<sup>TH</sup> DECEMBER, 2017  
[PAUSHA 08, 1939 (SAKA)]**

**NON-FUNCTIONAL/CLOSED/FAKE COMPANIES**

**QUESTION**

**\*167. DR. C. GOPALAKRISHNAN:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

- (a) the number of registered companies with the Registrar of Companies(RoC) in the country as on date along with the details of such companies amongst them which have been closed, State/UT-wise;**
- (b) the details of the steps taken by the Government to identify the number of companies which are not functioning or out of business but continue to be on the records of the Government, State/UT-wise;**
- (c) whether the Government has conducted any study to ascertain the reasons for their being out of business and if so, the details thereof; and**
- (d) the details of the measures taken by the Government to deregister such fake companies?**

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)**

**(a) to (d) A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE  
STARRED QUESTION NO. 167 FOR ANSWER IN LOK SABHA  
ON 29.12.2017**

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**(a) & (b): The State/Union Territories (UTs)-wise total number of companies registered and closed as on 30.11.2017 is as per Annexure-A. Further, the removal of names of the companies which are not in operation or conducting any business, is a continuous function. The Registrar of Companies (ROCs) have identified 2.97 lakh companies during 2017-18 which were not filing their Financial Statements or Annual Returns for a continuous period of two or more financial years and, prima facie, were not conducting any business or in operation. Out of such identified companies, ROCs have removed the names of 2,26,166 such companies as on 19.12.2017 from the register of companies by following the due process under Section 248 of the Companies Act, 2013. The State/Union Territories (UTs)-wise details of such 2,26,166 companies are as per Annexure-B.**

**(c) & (d): No Madam. Does not arise.**

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**Annexure - A****ANNEXURE REFERRED TO IN REPLY TO THE STARRED QUESTION NO. 167  
FOR ANSWER IN LOK SABHA ON 29.12.2017**

**Details of States & Union Territories (UTs) wise Companies registered & closed as on 30.11.2017 are as under:**

<b>Sl. No.</b>	<b>Name of States &amp; Union Territories (UTs)</b>	<b>Number of Companies on the Registry</b>	<b>Closed Companies</b>
1	Andhra Pradesh	26951	5959
2	Delhi	314259	98159
3	Gujarat	93197	28273
4	Jharkhand	11795	1860
5	Karnataka	101649	35460
6	Maharashtra	344264	111621
7	Telangana	94366	25408
8	West Bengal	195923	56805
9	Bihar	27052	4300
10	Haryana	37421	7408
11	Kerala	45905	15342
12	Orissa	22402	7506
13	Punjab	29035	12002
14	Rajasthan	53034	14357
15	Tamil Nadu	132669	55001
16	Assam	10489	3057
17	Chandigarh	13978	5800
18	Uttar Pradesh	88926	20430
19	Andaman & Nicobar	383	82
20	Arunachal Pradesh	550	256
21	Chattisgarh	9080	2107
22	Dadra & Nagar Haveli	494	95
23	Daman and Diu	353	77
24	Goa	8103	3325
25	Himachal Pradesh	5607	2060
26	Jammu & Kashmir	4903	2193
27	Lakshadweep	14	3
28	Madhya Pradesh	35098	13189
29	Manipur	623	163
30	Meghalaya	1054	364
31	Mizoram	122	58

<b>32</b>	<b>Nagaland</b>	<b>555</b>	<b>274</b>
<b>33</b>	<b>Pondicherry</b>	<b>3166</b>	<b>1762</b>
<b>34</b>	<b>Tripura</b>	<b>426</b>	<b>101</b>
<b>35</b>	<b>Uttarakhand</b>	<b>6472</b>	<b>1648</b>
	<b>Total</b>	<b>1720318</b>	<b>536505</b>

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**ANNEXURE REFERRED TO IN REPLY TO THE STARRED QUESTION NO. 167**  
**FOR ANSWER IN LOK SABHA ON 29.12.2017**

**Details of States/Union Territories (UTs)-wise companies removed from the register of companies as on 19.12.2017 are as under:**

<b>Sl. No.</b>	<b>Name of States &amp; Union Territories (UTs)</b>	<b>Number of companies removed from the register of companies</b>
1.	Andaman & Nicobar Islands	76
2.	Andhra Pradesh	3633
3.	Arunachal Pradesh	14
4.	Assam	172
5.	Bihar	1557
6.	Chandigarh	1453
7.	Chhattisgarh	906
8.	Dadra & Nagar Haveli	46
9.	Daman and Diu	13
10.	Delhi	43925
11.	Goa	1744
12.	Gujarat	11389
13.	Haryana	3882
14.	Himachal Pradesh	754
15.	Jammu & Kashmir	1394
16.	Jharkhand	636
17.	Karnataka	18165
18.	Kerala	4059
19.	Lakshadweep	3
20.	Madhya Pradesh	4702
21.	Maharashtra	59849
22.	Manipur	9
23.	Meghalaya	30
24.	Mizoram	2
25.	Nagaland	6
26.	Orissa	1824
27.	Pondicherry	571
28.	Punjab	2928
29.	Rajasthan	5178
30.	Tamil Nadu	24723
31.	Telangana	16817
32.	Tripura	14
33.	Uttar Pradesh	6822

<b>34.</b>	<b>Uttarakhand</b>	<b>792</b>
<b>35.</b>	<b>West Bengal</b>	<b>8078</b>
	<b>Total</b>	<b>226166</b>

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